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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 71/BB/17	-	For hearing	Rule 6 of IB	Next Radio Ltd Vs The A Pedic Bedding India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Proxy Counsel for the Petitioner is present. He has filed memo along with information obtained from Postal website and also Postal receipt. Photocopies of notice served on Corporate Debtor is filed. Corporate Debtor called absent. Already IBBI, New Delhi has suggested the name of Ms. R. Jasintha. Therefore, matter is listed for consideration on 29.01.2018.


Member (T)


Member (J)